SHRI KAMLAPATI TRIPATHI: No.

SHRI THA KIRUTTINAN: What is the total amount allotted for this minimum needs programme throughout India and what are the criteria that are being followed to allot these funds to each State?

SHRI KAMLAPATI TRIPATHI: I think it is a separate question. Still I can say this Rs. 500 crores is for the minimum needs programme.

SHRI SEZHIYAN: What are the critéria for the allocation of these Rs. 500 crores?

SHRI KAMLAPATI TRIPATHI: The States demand money and they chalk out their schemes and the distribution will take place keeping in view the financial position of the Government.

MR. SPEAKER: Shri Phool Chand Verma—absent. Shri Dinen Bhattacharyya—also not here. Shri Nawal Kishore Sharma—also absent.

There are still two minutes to go. So I will call the second round. Shri Jadeja-not here. Shri Vekariaalso absent. Shri Kakodkar-absent. Shri Mallanna-absent. Shri Mayavan-absent. Shri Mahadeepak Singh Shakva-absent, Shri R. V. Swaminathan-not here. Shri Saminathan-Shri Kakodkar-absent. also absent. Shri G. P. Yadav-absent. Shri Kathamuthu-absent. Shri Solanki-absent. Shri Phool Chand Verma-absent Shr! Dinen Bhattacharyya-absent. Shri Nawal Kishore Sharma-absent. The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Implementation of Land Reform Regulation Act 1971 in Dadra and Nagar Haveli

*404. SHRI D. P. JADEJA: SHRI R. R. PATEL:

Will the Minister of AGRICUL-TURE be pleased to state: 2625 LS-2. (a) whether Land Reform Regulation Act, 1971 of Dadra and Naga: Haveli has already been re-examined in respect of national guildelines on ceiling;

(b) if so, why action has not been taken for its immediate implementation; and

(c) when the final decision is likely to be taken in that regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a). Yes, Sir.

(b) and (c). The 1971 Regulation referred to in part (a) of the Question was amended in the light of the national guildelines on ceiling on agricultural holdings by the Dadra and Nagar Haveli Land Reforms (Amendment) Regulation, 1973. It has been promulgated by the President on the 30th November, 1973.

W.H.O's Help for Eradication of Small Pox

•405. SHRI PURUSHOTTAM KAKODKAR:

SHRI K. MALLANNA

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether any help has been sought from the World Health Organisation for the eradication of smallpox in India; and

(b) if so, the facts thereof?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

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STATEMENT

The assistance so far received from the W.H.O. for Smallpox Eradication Programme in India is indicated below :—

SUPPLY & EQUIPMENT

1.	Vehicles with spare parts •	•	•	•	• 121
2.	Honda Motor Cycles with spare	parts			· II2
3.	Refrigerators • •	•	•	•	59
4.	Bifurcated needles				• I,07,4 2,000 •
5.	Bifurcated neede holders		•	•	• 41,806
6.	Vaccination Kit Bags				• 22,500
7.	Photo copy machines		•		• I
8.	Calculating machines	•	•		• 24
9.	Typewriters •				• 5 (with W.H.O. Medical Officer)
I 0.	Projectors · ·				· 2 (with W.H.O. Medical Officer)
11.	Disposable Collection Kits ·				2000
12.	Arcton				14 drums
13.	Difco bacto Peptone				460 Lbs.
14.	_Mixer Emulsifier				I
15.	Deep Freezer				
16.	Freeze Dryer with accessories				
17	. Incubator				
18	. Centrifuger				τ
19	Electronic Speed Control				t
20	. Compressor Unit				I
21	. Nitrogen Cylinders				I
22	Peptone ·				• 65 bottles each containing 450 gms.
2	. Vacu pump				I
24	. Condenser without compressor	unit			T

Consultants and Fellowships

From time to time short-term Consultants and Fellowships have been provided both for the programme and for the production of freeze dried smallpox vaccine.

Epidemiologist

Long-term Epidemiologists 8

Educational Material

Printed proformae, slides, posters, teaching exercises, recognition cards and other educational material.

- Assistance for Intensive Anti-Smallpox Campaign (September—December, 1973)
 - (i) Epidemiologists 12
 - (ii) Anti-Epidemic Officer 1
 - (iii) Cost of
 - (a) Daily allowance for epidemiologists, para-medical assistants and drivers of 29 special teams.
 - (b) Daily allowance and travel expenditure of Central Appraisal Team.
 - (c) Printing of special proformae to be utilised in the campaign.
 - (d) Petrol and repairs for the vehicles attached with the special teams.
 - (e) Compensatory allowance for 5 State Programme Officers of the four endemic States viz., Bihar, Madhya Pradesh, U.P. and West Bengal.
 - (f) Daily allowance for members of the State Surveillance Teams of the four endemic States.

Deterioration in the Working of C.P.W.D. in Delhi

*407. SHRI V. MAYAVAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is a deterioration in the working of the C.P.W.D. in Delhi;

(b) whether the enquiries or complaints made in the books of the Enquiry Offices specially in Nauroji Nagar and Sarojini Nagar are not properly looked into and immediately attended to;

(c) whether the lawns are not being properly maintained in the various Government Colonies in New Delhi; and

(d) if so, the reason therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) No, Sir.

(b) Complaints are dealt with instantaneously if they are of immediate nature. Other complaints are attended to as promptly as possible. Some repairs etc. may be held up due to shortage of funds for maintenance work.

(c) No, Sir. The lawns are being maintained to the best of the ability consistent with the yardstick of maintenance staff prescribed by Government which is again regulated by the limited funds for maintenance.

(d) In view of (b) and (c), the question does not arise.

रबी की फसल के लिए राज्यों की रासायनिक उर्बरकों की गांग

* 410. श्री महादीपक सिंह झाक्य : क्या हवि मंत्री यह बताने की छुपा करेंगे कि :

(क) क्या दिभिन्न राज्यों ने वर्ष 1973 में 'श्रम्रिक सन्न उपजासो' सभियान